

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 10/05/2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

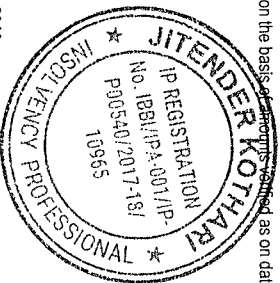
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security/interest	Amount covered by guarantee	Whether related party?					
1	Central Bank of India	14/03/2023	2,850,488,162	2,850,488,162	Secured	2,850,488,162	NIL	No	2.32	NIL	NIL	NIL	NIL
2	SBI Global Factors Ltd	17/03/2023	31,488,497	31,488,497	Secured	31,488,497	NIL	No	0.03	NIL	NIL	NIL	NIL
3	Bank of Maharashtra	18/03/2023	139,417,762	139,417,762	Secured	139,417,762	NIL	No	0.11	NIL	NIL	NIL	NIL
4	Canara Bank	18/03/2023	2,843,598,612	2,836,867,059	Secured	2,836,867,059	NIL	No	2.31	NIL	6,731,553	NIL	NIL
5	CanBank Factors Ltd	18/03/2023	82,257,946	82,228,938	Secured	82,228,938	NIL	No	0.07	NIL	29,008	NIL	NIL
6	Indian Overseas Bank	18/03/2023	1,158,862,229	1,158,862,229	Secured	1,158,862,229	NIL	No	0.94	NIL	NIL	NIL	NIL
7	HDFC Bank Limited	20/03/2023	1,236,341,032	1,236,341,032	Secured	1,236,341,032	NIL	No	1.01	NIL	NIL	NIL	NIL
8	Indian Bank	20/03/2023	3,240,341,920	3,228,152,565	Secured	3,228,152,565	NIL	No	2.63	NIL	12,189,355	NIL	NIL
9	Axis Bank Limited	20/03/2023	1,532,850,101	1,530,072,434	Secured	1,530,072,434	NIL	No	1.25	NIL	2,777,667	NIL	NIL
10	DBS Bank India Ltd	20/03/2023	648,168,254	648,168,254	Secured	648,168,254	NIL	No	0.53	NIL	NIL	NIL	NIL
11	Union Bank of India	21/03/2023	1,489,351,948	1,489,351,948	Secured	1,489,351,948	NIL	No	1.21	NIL	NIL	NIL	NIL
12	Centbank Financial Services Ltd	21/03/2023	33,448,199,066	33,448,199,066	NCD	33,448,199,066	NIL	No	27.22	NIL	NIL	NIL	NIL
13	South Indian Bank Ltd.	21/03/2023	1,121,370,286	1,121,370,286	Secured	1,121,370,286	NIL	No	0.91	NIL	NIL	NIL	NIL
14	Axis Trustee Services Limited	21/03/2023	13,419,678,138	13,419,678,138	NCD	13,419,678,138	NIL	No	10.92	NIL	NIL	NIL	NIL
15	IDBI Bank	21/03/2023	2,047,988,859	2,047,988,859	Secured	2,047,988,859	NIL	No	1.67	NIL	NIL	NIL	NIL
16	Dhanlaxmi Bank	21/03/2023	1,720,919,017	1,720,381,441	Secured	1,720,381,441	NIL	No	1.40	NIL	537,576	NIL	NIL
17	Punjab National Bank	21/03/2023	349,822,454	347,781,391	Secured	347,781,391	NIL	No	0.28	NIL	2,041,063	NIL	NIL
18	Vistra ITCL (India) Limited	21/03/2023	2,100,552,404	2,100,207,946	NCD	2,100,207,946	NIL	No	1.71	NIL	344,458	NIL	NIL
19	Siemens Factoring Private Limited	23/03/2023	56,864,116	56,864,116	Secured	56,864,116	NIL	No	0.05	NIL	NIL	NIL	NIL
20	CSB Bank Limited	06/05/2023	30,582,473	30,299,356	Secured	30,299,356	NIL	No	0.02	NIL	283,117	NIL	NIL
21	Trustee GEB OP Fund Trust	21/03/2023	483,047,455	-	NCD	-	NIL	No	0.00	NIL	483,047,455	NIL	NIL
22	APSRTC Employees Provident Fund Trust	21/03/2023	116,124,438	-	NCD	-	NIL	No	0.00	NIL	116,124,438	NIL	NIL
			70,148,315,169	69,524,209,479		69,524,209,479			56.59	NIL	624,105,690	NIL	NIL

1. The aforesaid list includes the claims received by the IRP till May 10, 2023 either through online-mail and/or physically.

2. This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time. In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.

3. Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

4. The above mentioned voting share has been computed on the basis of the details furnished as on date

Jitender Kohari
Interim Resolution Professional of
Future Enterprises Limited (under CIRP)
Acting as Resolution Professional us 16(S) of the IBC, 2016
IP Regn. No. 18BIL/PA-001/JP-P00540/2017-2018/10965
AFA No. AA/110965/02/10923/104532 valid upto 21/09/2023